

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 3168

ANSWERED ON 06.08.2026

RAINWATER HARVESTING AND WATER CONSERVATION

3168. Shri VIJAYAKUMAR ALIAS VIJAY VASANTH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has formulated any national action plan for rainwater harvesting and water conservation across the country and if so, the details thereof;**
- (b) the details of the funds allocated, released and utilised for rainwater harvesting and water conservation projects during the last three years and the current financial year, State-wise;**
- (c) whether the Government proposes to make rainwater harvesting systems mandatory in Government buildings, educational institutions and urban development projects across the country and if so, the details thereof;**
- (d) the details of the measures taken to revive traditional water bodies, ponds, lakes and tanks for improving rainwater storage and groundwater recharge; and**
- (e) whether the Government has undertaken any assessment of the impact of rainwater harvesting on groundwater levels and water security and if so, the details and the findings thereof?**

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

- (a) to (e) 'Water' being a State subject, the aspects related to water resources including its conservation are studied, planned, funded and executed by the State Governments themselves as per their own resources and priorities.**

The Central Government supplements the measures and efforts being taken up by the State Governments.

“Jal Sanchay Jan Bhagidari” (JSJB) initiative was launched in Surat, Gujarat on 6 September 2024. In June 2025, JSJB 2.0 was launched. The implementation cycle for JSJB 2.0 commenced on 1 June 2025 and concluded on 31 May 2026.

Jal Sanchay Jan Bhagidari: Catch the Rain (JSJB: CTR) – 2026 was launched on 1st June 2026 enhancing the scope of the Jal Sanchay Jan Bhagidari (JSJB) initiative and simultaneously integrating it with the Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) campaign. The JSJB initiative focuses on intensifying community action and mobilization to build low-cost rainwater harvesting structures in low cost and saturation mode. The details of JSJB 1.0, JSJB 2.0 and JSJB: CTR 2026 initiatives are attached at Annexure-I.

The initiative leverages community funds, individual donations, Corporate Social Responsibility Funds and others for construction of low-cost structures like borewells, recharge shafts, recharge pits, using locally available material, to harvest rainwater, to boost ground water level and provide local tailor-made solution to water issues. The initiative also emphasizes convergent financing from various schemes of the Central, State and local bodies like Viksit Bharat - Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Per Drop More Crop, Repair, Renovation and Restoration Components under the Pradhan Mantri Krishi Sinchai Yojana (PMKSY), Compensatory Afforestation Fund Management and Planning Authority (CAMPA) and Finance Commission grants.

The objective is to ensure that every drop of water is conserved through collective efforts, following a whole-of-society and whole-of-government approach. By fostering community ownership, the initiative seeks to develop cost-effective, local solutions at the micro level for water conservation and ground water recharge. The initiative is guided by the 3Cs principle—

Community, CSR and Cost, ensuring effective convergence and maximized outcomes. The Government promotes the initiative in partnership with State Governments and local authorities to ensure its widespread reach and awareness. The initiative aims at forging partnership with stakeholders such as NGOs, Trusts, Civil Societies and educational institutions to engage the broader community effectively. The progress of the campaign is monitored through online portal - JSJB: CTR (<https://jsjb.mowr.gov.in>).

In 2019, the Ministry of Jal Shakti launched Jal Shakti Abhiyan (JSA) as a time-bound, mission-mode water conservation campaign in 256 water stressed districts of the country. The Hon'ble PM of India launched the campaign in 2021 as Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) with the message, "Catch the Rain: Where It Falls, When It Falls." Since then, JSA: CTR evolved into a national movement, reinforcing India's collective commitment to water security through localised action and institutional convergence. The JSA: CTR campaign was implemented nationwide and each edition had included a targeted focus since 2023 to maximize impact. The JSA: CTR 2023, with the theme "Source Sustainability for Drinking Water," prioritized 150 special focus districts identified by the Jal Jeevan Mission. The JSA: CTR 2024 campaign, themed "Nari Shakti se Jal Shakti," was carried out across the country with a special focus on 151 districts identified by the Central Ground Water Board (CGWB). The JSA: CTR 2025 was launched with the theme "Jal Sanchay Jan Bhagidari: Jan Jagrukta Ki Or" emphasizing deeper grassroots engagement, inter-sectoral convergence and innovative financing mechanisms with special focus on 148 districts identified by CGWB.

Government of India launched "Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)" to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on farm water use efficiency, introduce sustainable water conservation practices. Har Khet Ko Pani (HKKP) is one of the components of PMKSY. Under this component, the scheme of Surface Minor Irrigation (SMI) and Repair, Renovation and Restoration (RRR) of Water Bodies

schemes were included. The Ministry of Jal Shakti provides Central Assistance (CA) to States for the creation and restoration of Irrigation Potential (IP) under the SMI and RRR of Water Bodies schemes. The details of State wise CA release and Irrigation Potential created/restored for SMI and RRR of WBs under PMKSY-HKKP as on 31.07.2026 is given in Annexure-II.

As reported by the Department of Rural Development, the details of the total expenditure incurred on water-related works under MGNREGS during the last three years and the current year, for all States and Union Territories, are given in the Annexure-III.

National Water Policy (2012), formulated by Department of Water Resources, River Development & Ganga Rejuvenation, inter-alia advocates rainwater harvesting and conservation of water and highlights the need for augmenting the availability of water through direct use of rainfall.

The Government has prescribed various regulatory and enabling provisions to promote and institutionalise rainwater harvesting in buildings and development projects across the country, including:

- i. Ministry of Jal Shakti notified guidelines dated 24.09.2020 and amendments dated 29.03.2023 thereto for regulation of groundwater extraction by industries, infrastructure and mining projects.**
- ii. The Ministry of Housing and Urban Affairs (MoHUA) published the Model Building Bye-Laws, 2016, which recommend rainwater harvesting provisions for all types of buildings with a plot size of 100 sq. m. or more, mandating such buildings to include a comprehensive proposal for rainwater harvesting at the time of submission of building plans for approval, irrespective of the intended use of the building.**

Central Ground Water Board (CGWB) has completed the National Aquifer Mapping and Management Programme (NAQUIM) for the entire mappable area of about 25 lakh sq. km in the country, including water-stressed regions. CGWB has also prepared the Master Plan for Artificial Recharge to Groundwater-2020

in consultation with the States/UTs. It is a macro-level plan indicating suitable rainwater harvesting and artificial recharge structures for different terrain and hydrogeological conditions, including water-stressed regions.

CGWB, in coordination with the State/UT Governments, periodically carries out the Dynamic Ground Water Resources Assessment to estimate groundwater recharge, extractable groundwater resources, groundwater extraction and the stage of groundwater extraction, and to assess changes therein over time. As per the assessment results, the total annual groundwater recharge in the country increased from about 432 BCM in 2017 to 448.52 BCM in 2025. During the same period, the proportion of assessment units categorised as 'Safe' increased from 62.6% to 73.14%, while that of 'Over-exploited' assessment units declined from 17.2% to 10.8%, indicating an overall improvement in the groundwater scenario. The assessment further indicates that recharge from tanks, ponds and other water-conservation structures increased by 12.93 BCM, from 13.98 BCM in 2017 to 26.91 BCM in 2025. This reflects an increase in the contribution of such structures to groundwater recharge during the period.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (e) OF UNSTARRED QUESTION NO. 3168 TO BE ANSWERED IN LOK SABHA ON 06.08.2026 REGARDING “RAINWATER HARVESTING AND WATER CONSERVATION”.

State Wise details under (JSJB: CTR 2026) – as on 04 Aug 2026		
S.No	State	Completed Work
1	ANDHRA PRADESH	43
2	BIHAR	9
3	CHHATTISGARH	59652
4	GUJARAT	1396
5	HARYANA	291
6	HIMACHAL PRADESH	3466
7	JAMMU AND KASHMIR	1482
8	KARNATAKA	30
9	KERALA	0
10	MADHYA PRADESH	39
11	MAHARASHTRA	740
12	MANIPUR	1
13	MIZORAM	3
14	ODISHA	12
15	PUNJAB	1944
16	RAJASTHAN	60190
17	TAMIL NADU	811
18	TELANGANA	2417
19	TRIPURA	432
20	UTTAR PRADESH	386
21	UTTARAKHAND	380
Grand Total :		133724

State Wise details under JSJB 2.0		
S. No.	State	Completed Work
1	ANDHRA PRADESH	3108879
2	CHHATTISGARH	2307768
3	MADHYA PRADESH	2190928
4	TELANGANA	1588187
5	RAJASTHAN	582082
6	BIHAR	542442
7	ODISHA	281683
8	UTTAR PRADESH	274960
9	GUJARAT	220909
10	TAMIL NADU	206123
11	KARNATAKA	107797
12	PUNJAB	61193
13	TRIPURA	55532
14	MAHARASHTRA	49886
15	JAMMU AND KASHMIR	12652
16	HARYANA	10562
17	JHARKHAND	8550
18	MEGHALAYA	4748
19	HIMACHAL PRADESH	4257
20	UTTARAKHAND	3980
21	KERALA	3423
22	NAGALAND	870

23	ASSAM	526
24	PUDUCHERRY	476
25	MANIPUR	225
26	LADAKH	149
27	GOA	109
28	SIKKIM	89
29	MIZORAM	81
30	ANDAMAN AND NICOBAR ISLANDS	73
31	LAKSHADWEEP	27
32	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	24
33	DELHI	19
34	CHANDIGARH	16
35	WEST BENGAL	14
36	ARUNACHAL PRADESH	6
Total		11629245

State Wise details under JSJB 1.0		
S. No.	State	Completed Work
1	ANDAMAN AND NICOBAR ISLANDS	119
2	ANDHRA PRADESH	36338
3	ASSAM	1715
4	BIHAR	134930
5	CHHATTISGARH	405563
6	CHANDIGARH	11
7	DELHI	201
8	DADRA AND NAGAR HAVELI AND DAMAN AND DIU	92
9	GOA	7
10	GUJARAT	133522
11	HIMACHAL PRADESH	148
12	HARYANA	7465
13	JHARKHAND	2798
14	JAMMU AND KASHMIR	6129
15	KARNATAKA	115303
16	KERALA	5396
17	LADAKH	1
18	MAHARASHTRA	7149
19	MEGHALAYA	3356
20	MANIPUR	34
21	MADHYA PRADESH	278852
22	MIZORAM	1
23	NAGALAND	63
24	ODISHA	101174
25	PUNJAB	6093
26	PUDUCHERRY	161
27	RAJASTHAN	364968
28	SIKKIM	18
29	TELANGANA	520362
30	TAMIL NADU	73394
31	TRIPURA	12305
32	UTTARAKHAND	2333
33	UTTAR PRADESH	141055
34	WEST BENGAL	27
Total		2361083

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State wise Central Assistance (CA) released under SMI and RRR of WBs component of PMKSY-HKKP

Surface Minor Irrigation (SMI)												
S. No.	State	PMKSY 1.0					PMKSY 2.0					2026-27 (#)
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	
1	Arunachal Pradesh	20.52	10.26	22.25	17.49	104.69	142.73	41.95	138.7	77.27	173.39	17
2	Assam	87.86	375.77	428.34	414.06	205.62	275.2	71.54	52.09	125.03	127.47	52
3	Bihar			32.28	16.14	10.65		4.48				
4	Himachal Pradesh	1.13	49.28	66.2	147.91	59.8	60.31	40.5	142.3	38.63	95.87	9
5	J&K & Ladakh		104.48	31.71	68.58	97.59						
6	Karnataka							30	37.5	37.5	111.53	11
7	Manipur	20	22.23			69.26	75.98	26.46	19.85		51.07	
8	Meghalaya		44.44	31.5	22.22	57.07	100.47	46.52	74.21	57.09	57.67	4
9	Mizoram		8.25		11.34	7.65	4.66		0.81		8.54	
10	Nagaland	18.5	9.25	35.33	20.46	35.99	40.89	21.01	87.1	47.68	39.43	
11	Sikkim		9	16.61	9.13	9.33	9.71	12.88	29.25	9.4	43.89	4
12	Tripura				9							
13	Uttarakhand		32.4	61	31.78		29.63	17.2	93.4	76	48.68	5
	Total SMI	148	665.35	725.2	768.11	657.65	739.58	312.54	675.22	468.6	757.54	102
Repair, Renovation & Restoration (RRR) of WBs Scheme												
S. No.	State	PMKSY 1.0					PMKSY 2.0					2026-27 (#)
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26*	
1	Andhra Pradesh			2.7							3.02	2
2	Assam										52.99	5.4
3	Bihar			6.26	11.82		8.62	7.28	7.78		6.1	3
4	Gujarat			8.81				3.16	2.57			
5	Manipur				24.26				3.7			
6	Meghalaya		2.66									
7	Nagaland								5.61	10.13	3.38	1
8	Odisha		3			34.54		11.1	56.25	46.67	59	7
9	Rajasthan		14.3		11.96			9.3	10.46	35.99	43.55	4
10	Tamil Nadu			7.03	16.75	1.25	17.43	27.7	49.6	26.98	67.59	4
11	Telangana		59.68								0.78	
	Total RRR	0	79.65	24.8	64.79	35.79	26.05	58.54	135.97	119.77	236.41	26.4
Grand Total (SMI +RRR)		148	745	750	832.9	693.44	765.63	371.08	811.19	588.36	993.95	128.4

(#) Mother Sanction issued as on date for FY 2026-27

Status of year wise Irrigation Potential (IP) created /Restored (IP in Thousand hectare)										
Surface Minor Irrigation (SMI) Scheme										
Sl No.	State	PMKSY 1.0					PMKSY 2.0			
		2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh									
2	Arunachal Pradesh	1.66	0.51	3.31	0.00	4.82	4.54	2.82	4.87	3.96
3	Assam	47.12	10.56	13.39	11.00		23.06	3.20	11.39	17.57
4	Bihar		14.07	9.70	8.66	2.15	0.07	0.00		
5	Chhattisgarh	3.57	0.80	0.50						
6	Himachal Pradesh	1.61		2.15	5.46	7.76	3.62	1.62	0.35	10.94
7	J&K & Ladakh	7.12	2.71	12.34	2.24		8.69			1.17
8	Jharkhand	0.41	1.08	4.60						
9	Karnataka								3.48	8.25
10	Madhya Pradesh	31.83								
11	Maharashtra									
12	Manipur	1.00	0.80	0.70		5.79			9.64	
13	Meghalaya	5.42	0.88		3.94	3.66	4.76	1.87	5.94	3.37
14	Mizoram	0.16			1.26	0.49	0.04			0.22
15	Nagaland	0.48		0.00	2.02		2.40	3.10	4.84	0.52
16	Odisha									
17	Rajasthan									
18	Sikkim	2.50	0.60	0.25	0.83					1.00
19	Tripura									
20	Uttarakhand	4.06	2.16	1.96	4.61	2.58	1.94	3.60	0.36	8.65
21	West Bengal									
	Total	106.94	34.17	48.92	40.00	27.25	49.12	16.21	40.87	55.65
Repair, Renovation & Restoration (RRR) of WBs Scheme										
Sl No.	State	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh									1.47
2	Bihar					17.87	3.92	0.00		0.02
3	Chattishgarh									
4	Gujarat				0.14	1.69	0.72	1.15	0.20	
5	Haryana									
6	Karnataka									
7	Madhya Pradesh		8.00							
8	Maharashtra									
9	Manipur						0.00	0.00	0.62	
10	Meghalaya	0.58	0.27		0.03					
11	Odisha	21.00		2.51	1.46			0.45	2.50	12.44
12	Rajasthan	7.03	0.07	2.85				1.76	3.62	3.68
13	Tamil Nadu	1.73	0.72	0.74	0.61	0.82	0.10	1.56	5.99	1.69
14	Telangana		2.54	8.51	3.62	0.80	0.45	0.39		9.24
15	Uttar Pradesh			2.35						
	Total	30.34	11.60	16.96	5.86	21.18	5.19	5.31	12.93	28.54
	Grand Total (SMI+RRR)	137.27	45.77	65.88	45.86	48.43	54.31	21.53	53.80	84.19

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State-wise details of total expenditure made on water related works during last three years and current year under MGNREGS (up to 30th June 2026)					
S No.	State	2026-27 Total expenditure (in Rs lakh)	2025-26 Total expenditure (in Rs lakh)	2024-25 Total expenditure (in Rs lakh)	2023-24 Total expenditure (in Rs lakh)
1	ANDHRA PRADESH	3,62,583.20	4,23,743.72	5,11,880.31	5,14,379.93
2	ARUNACHAL PRADESH	1,059.86	12,814.33	13,639.76	12,951.16
3	ASSAM	9,662.87	30,092.80	53,745.42	49,578.82
4	BIHAR	1,26,359.98	2,54,134.30	3,44,334.45	2,92,387.84
5	CHHATTISGARH	80,500.58	1,15,646.53	1,86,348.14	1,97,062.26
6	GOA	39.64	177.76	238.31	124.58
7	GUJARAT	14,835.25	35,689.53	52,708.08	60,509.55
8	HARYANA	1,938.61	19,811.66	32,764.92	28,135.99
9	HIMACHAL PRADESH	1,836.26	18,808.80	30,639.85	28,556.19
10	JAMMU AND KASHMIR	12,319.41	64,445.15	46,436.34	39,892.44
11	JHARKHAND	16,843.21	1,37,349.49	1,66,297.00	1,60,742.10
12	KARNATAKA	63,000.71	1,96,425.94	3,02,732.06	2,65,944.87
13	KERALA	26,354.24	63,323.44	66,497.81	92,957.08
14	LADAKH	543.55	3,314.11	2,902.29	2,845.97
15	MADHYA PRADESH	67,590.53	2,96,290.68	3,56,886.32	3,61,629.38
16	MAHARASHTRA	42,617.03	2,14,455.12	2,39,754.33	1,44,460.63
17	MANIPUR	21,561.67	48,466.65	45,477.42	32,111.43
18	MEGHALAYA	7,289.16	20,059.91	24,622.70	22,061.18
19	MIZORAM	6,072.73	24,349.95	22,409.54	16,237.72
20	NAGALAND	1,100.65	3,834.66	4,973.84	14,048.16
21	ODISHA	35,072.87	2,18,176.51	1,91,790.79	2,18,509.20
22	PUNJAB	6,460.76	43,996.76	56,827.20	52,704.32
23	RAJASTHAN	1,02,737.15	2,99,567.98	4,54,760.48	4,84,784.94
24	SIKKIM	363.24	2,261.88	2,272.23	2,761.51
25	TAMIL NADU	78,561.72	3,69,323.28	5,88,808.19	9,60,527.77
26	TELANGANA	1,58,320.07	94,712.17	1,73,339.79	1,30,435.70
27	TRIPURA	13,736.10	24,045.43	22,550.24	22,581.67
28	UTTAR PRADESH	55,097.74	2,74,515.94	3,29,090.58	2,97,403.77
29	UTTARAKHAND	3,112.27	16,633.42	19,738.05	24,723.20
30	WEST BENGAL	70.13	3.03	-	5.73
31	ANDAMAN AND NICOBAR	31.19	92.66	93.59	236.37
32	DN HAVELI AND DD	65.10	54.79	8.61	-
33	LAKSHADWEEP	-	-	-	10.16
34	PUDUCHERRY	733.36	3,461.69	3,373.61	5,763.27
	Total	13,18,470.84	33,30,080.07	43,47,942.25	45,37,064.89
